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Title: Need to implement Bezburuah Committee recommendations to bring a strong and racial legislation in the country.

DR. THOKCHOM MEINYA (INNER MANIPUR): Thank you, Madam. Hon. Speaker, I rise to raise an urgent matter of public importance.

The dead body of late Mr. L. Poumai of Purul, Manipur was found at Capital Hospital, Bhubaneswar, Odisha on 1<sup>st</sup> December, 2015. Mr. Poumai was traveling to Bangalore by train from Dimapur on 29<sup>th</sup> November. On the same day, he called up one of his family members at around at 4.55 p.m. and complained of being threatened by five persons. Then, the call was reportedly got disconnected.

Mr. Poumai was nowhere to be seen though the train he was travelling on reached Bangalore on 30<sup>th</sup> November. I think, Mr. Paumai was reportedly thrown out of the moving train by the attackers. A police case was filed.

I would urge this august House to condemn the said brutal incident.

Criminals are criminals. They should be immediately booked and arrested, and severe stringent punishment should be given to them. Such incidents should not be allowed to recur.

However, this case appears to be a clear case of racial discrimination. Attacks on North-easterners in the mainland are very frequent. Even the Capital City, Delhi is not an exception. Madam, you may recall that there was an exodus of the North-Eastern people from cities like Bengaluru because of such racial attacks.

People from North-Eastern Region look different. We have different culture and traditions. Our foods are differently delicious. Our mainland friends always talk of our rich culture and traditions etc., as if they do not have anything like that.

Most importantly, the history of this Region is not known to the rest of the country and is not fully understood also. Is it not something really serious?

Following these racial attacks in the mainland, more particularly, in the Metros, the Government of India had constituted the M.P. Bezburuah Committee and its Report and Recommendations are already with the Government.

Now, I seek the indulgence of the hon. Members, who are present in this august House and urge the Union Government to fully implement the M.P. Bezburuah Committee Recommendations and, thereby, enact a stringent anti-racial law in the country immediately to avoid such incidents in future. Thank you.

HON. SPEAKER: Prahlad Patelji, do you want to associate the same thing or is it a different thing?

श्री प्रह्लाद सिंह पटेल (दमोह) : माननीय अध्यक्ष महोदय, मैं आपके माध्यम से सदन के...(व्यवधान) यह मणिपुर की ही घटना है। ...(व्यवधान)

माननीय अध्यक्ष : इसके बारे में तो नहीं है। इसलिए अभी बैठ जाइए।

HON. SPEAKER: Hon. Members, you can associate on this issue.

SHRI ARVIND SAWANT (MUMBAI SOUTH): Madam, I associate on this issue.

HON. SPEAKER: Yes, you may endorse it.